

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 560
TO BE ANSWERED ON 26TH FEBRUARY, 2016
ANAEMIA AMONG WOMEN AND ADOLESCENT GIRLS**

**560. SHRI SANJAY DHOTRE:
SHRI KESINENI NANI:
SHRI BHARTRUHARI MAHTAB:
SHRI DEVAJIBHAI G. FATEPARA:
SHRI K. ASHOK KUMAR:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the cases of Anaemia among women and adolescent girls and deaths therefrom have increased in the country despite several measures taken by the Government;
- (b) if so, the details thereof indicating the number of such incidences reported during each of the last three years and the current year, State/UT-wise including Andhra Pradesh;
- (c) the details of the schemes/ programmes being implemented by the Government to check anaemia cases in the country;
- (d) the funds sanctioned, released and utilized during each of the last three years and the current year, programme/schemewise and State/UT-wise;
- (e) whether the cases of irregularities/ corruption in implementation of the said schemes/programmes in the country have come to the notice of the Government during the said period, if so, the details thereof along with the remedial steps taken by the Government in this regard; and
- (f) the other steps taken by the Government to tide over the challenge of anaemia?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) to (b): As per the National Family Health Survey-3 (NFHS-3) (2005-06), 55 percent women and 56 percent adolescent girls were anaemic. However, recently conducted National Family Health Survey-4 (NFHS-4) (2015-16), provides information for 15 States & UTs till date, which shows a decline in anaemia prevalence in women (age 15 to 49 years) in most of these States as compared to NFHS-3.

The State-wise details of anaemia prevalence in women and adolescent girls as per the NFHS-3 and NFHS-4 (only for 15 States/UTs) are provided in Annexure-1.

(c) to (f): Government has taken many steps in order to check anaemia in the country. The details of these schemes/programmes are as below:

- The Ministry of Health & Family Welfare has launched National Iron Plus Initiative for prevention and treatment of anaemia in a life cycle approach as under:
 - For all under-five children, there is provision of supervised biweekly iron folic acid supplementation by ASHA
 - Weekly IFA tablet supplementation to children 5 – 10 years and adolescents 11 – 19 years
 - Bi-annual Deworming to all children 1 – 19 years
 - Every pregnant woman is given 100 tablets of iron and folic acid, after the first trimester, to be taken 1 tablet daily and same is continued during the post natal period. Pregnant women, who are found to be clinically anaemic, are given additional 100 tablets for taking two tablets daily. This has been now expanded to 6 month during ANC and 6 month during PNC.
- Universal screening of pregnant women for anaemia is a part of ante-natal care and all severely anaemic mothers are line listed and followed up for comprehensive management at higher facilities.
- Identification and tracking of severely anaemic cases at all the sub centres and PHCs for their timely management.
- Both the Health Management Information System & Mother Child Tracking System are reporting the cases of anaemic and severely anaemic pregnant women.
- In malaria endemic areas, to tackle the problem of anaemia due to malaria particularly in pregnant women and children, Long Lasting Insecticide Nets (LLINs) and Insecticide Treated Bed Nets (ITBNs) are being distributed.
- Health and nutrition education through IEC & BCC to promote dietary diversification, inclusion of iron folate rich food as well as food items that promotes iron absorption.
- Safe Motherhood Booklet is being distributed to the pregnant women for educating them on dietary diversification and promotion of consumption of IFA.
- Funds for anaemia prevention and control programme for women is being provided as a part of annual programme implementation plan budget to the States/UTs which are approved in the National Programme Coordination Committee.
- The details of fund sanctioned and utilized for the anaemia prevention and control programme for adolescent girls during the last three years are provided in Annexure 2.
- The programmes related to anaemia are being implemented by the States/UTs. However, no case of corruption and irregularities in implementation of these schemes/programmes has been reported in last three years.

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Annexure 1**Anaemia Prevalence in Adolescent girls and Women as per NFHS-3 (2005-06)
and NFHS-4 (2015-16)**

Sr. No.	STATES	Anaemia Prevalence		
		NFHS-3 (2005-06)		NFHS-4 (2015-16)
		Adolescent Girls (15-19 years)	Women of reproductive age group (15-49)	Women of reproductive age group (15-49)
	All India	55.8	55.3	NA
1	AN Islands	NA	NA	65.7
2	Andhra P.	68.3	62.9	60
3	Arunachal P.	51.2	50.6	NA
4	Assam	67.8	69.5	NA
5	Bihar	66.4	67.4	60.3
6	Chhattisgarh	58.7	57.5	NA
7	Delhi	49.7	44.3	NA
8	Goa	39.1	38	31.3
9	Gujarat	57.4	55.3	NA
10	Haryana	57.7	56.1	62.7
11	Himachal P.	42.7	43.3	NA
12	J & K	53.4	52.1	NA
13	Jharkhand	67.2	69.5	NA
14	Karnataka	51.3	51.5	44.8
15	Kerala	34.7	32.8	NA
16	Madhya P.	52.1	56	52.5
17	Maharashtra	51.7	48.4	NA
18	Manipur	30.4	35.7	NA
19	Meghalaya	46.5	47.2	56.2
20	Mizoram	39.4	38.6	NA
21	Odisha	61.4	61.2	NA
22	Puducherry	NA	NA	52.4
23	Punjab	41.4	38	NA
24	Rajasthan	53.9	53.1	NA
25	Sikkim	64.1	60	34.9
26	Tamil Nadu	49.7	53.2	55.1
27	Telengana	NA	NA	56.7
28	Tripura	59.8	65.1	54.5
29	Uttar P.	48.6	49.9	NA
30	Uttarakhand	59.3	55.2	45.2
31	West Bengal	62	63.2	62.5

Annexure II

Statement showing the Releases, Allocation & utilization of funds for Anaemia among Adolescent girls for the F.Ys 2012-13 to 2015-16

Rs. In crore

Sl. No.	Activity	2012-13		2013-14		2014-15		2015-16	
		Allocation (Approval as per SPIP)	Utilization	Allocation (Approval as per SPIP)	Utilization	Allocation (Approval as per SPIP)	Utilization	Allocation (Approval as per SPIP)	Utilization
A. High Focus States									
1	Bihar	25.55	0.52	20.93	3.30	6.54	2.10	4.70	0.30
2	Chattisgarh	15.70	0.38	19.79	0.29	2.26	0.58	0.43	0.33
3	Himachal Pradesh	6.28	2.88	9.38	5.10	0.95	0.48	0.64	0.16
4	Jammu & Kashmir	0.76	0.09	5.18	1.40	3.76	0.71	1.67	0.05
5	Jharkhand	6.82	1.47	11.93	2.34	3.42	1.79	1.58	0.76
6	Madhya Pradesh	4.59	1.45	22.55	7.23	11.03	0.66	4.51	0.13
7	Orissa	9.60	8.17	21.99	12.97	7.17	1.31	5.24	0.05
8	Rajasthan	0.73	0.31	10.57	0.80	7.06	0.46	4.59	0.11
9	Uttar Pradesh	36.36	11.40	28.55	19.67	23.51	1.67	1.08	0.61
10	Uttarakhand	11.08	9.77	12.98	9.83	2.71	2.04	1.68	0.39
	Sub Total	117.46	36.45	163.85	62.93	68.42	11.79	26.11	2.88
B. NE States									
11	Arunachal Pradesh	0.69	2.01	4.71	2.95	1.19	0.26	0.48	0.16
12	Assam	15.19	8.87	15.73	5.81	5.63	0.07	2.66	0.04
13	Manipur	1.14	0.39	1.06	0.34	0.54	0.43	0.28	0.07
14	Meghalaya	0.79	0.45	1.99	0.48	2.58	0.79	1.11	0.11
15	Mizoram	1.29	1.03	0.95	0.84	1.28	0.06	0.15	0.48
16	Nagaland	0.33	0.47	2.48	0.42	0.09	0.10	0.21	0.01
17	Sikkim	0.24	0.13	0.83	0.15	0.20	0.04	0.12	0.00
18	Tripura	1.05	0.39	1.11	0.21	0.29	0.10	0.64	0.04
	Sub Total	20.71	13.75	28.86	11.20	11.79	1.85	5.66	0.91

C. Non-High Focus States									
19	Andhra Pradesh	27.73	16.28	31.62	3.94	1.54	1.40	2.80	0.06
20	Goa	1.20	0.29	0.94	0.48	0.66	0.21	0.13	0.00
21	Gujarat	17.44	16.34	32.50	13.29	0.14	0.13	1.04	0.38
22	Haryana	3.63	2.57	8.84	5.05	2.75	1.58	0.35	0.07
23	Karnataka	8.32	6.84	20.96	8.50	2.92	1.00	0.40	0.01
24	Kerala	6.64	6.70	19.88	4.57	0.80	0.20	0.22	0.08
25	Maharashtra	14.43	14.46	33.43	33.63	0.37	0.13	1.13	0.25
26	Punjab	11.05	5.22	13.00	5.58	6.06	2.38	0.15	0.14
27	Tamil Nadu	11.87	0.63	18.13	12.77	2.40	0.75	0.49	1.56
28	Telangana	-	-	-	-	7.96	9.42	0.95	0.07
29	West Bengal	10.87	1.83	30.88	11.91	15.01	16.20	4.21	2.80
	Sub Total	113.17	71.15	210.18	99.74	40.63	33.40	11.88	5.40
D. Small States/UTs									
30	Andaman & Nicobar Islands	0.23	0.04	0.32	0.07	0.07	0.03	0.07	-
31	Chandigarh	0.48	0.01	0.00	0.00	0.02	-	0.00	-
32	Dadra & Nagar Haveli	0.18	0.15	0.38	0.34	0.06	-	0.11	0.02
33	Daman & Diu	0.20	0.06	0.23	0.09	0.00	0.00	0.01	0.00
34	Delhi	0.87	0.15	2.69	0.06	0.25	0.08	0.21	0.01
35	Lakshadweep	0.10	-	0.02	-	0.02	-	0.02	-
36	Puducherry	0.05	0.04	0.19	0.08	0.07	0.03	0.09	0.02
	Sub Total	2.10	0.46	3.83	0.63	0.48	0.14	0.51	0.05
	Total	253.45	121.81	406.72	174.50	121.33	47.18	44.16	9.24

Note

1. SPIP stands for State Program implementation Plan.
2. Utilization is inclusive of previous years unspent balance.
3. Expenditure includes expenditure against Central Release, State share & unspent balances at the beginning of the year.
4. Above mentioned Expenditure figures are as reported by States/UTs up to 31.12.2015.
5. Data of Allocation and Approval for the F.Y. 2012-13 & 2013-14 is of ARSH Head and in the F.Y. 2014-15 & 2015-16 is of RKSK Head.

